

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1029
TO BE ANSWERED ON 24.07.2018**

BAN ON ALCOHOLISM AND SMOKING

†1029. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is preparing any action plan to impose ban on drinking and smoking in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware that many types of diseases are spreading and incidents of deaths are taking place in the country due to drinking and smoking;
- (d) if so, whether the Government is taking any steps for complete ban on liquor and imposing ban on tobacco production in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (e): No, such specific action plan is under consideration in this Ministry. However, Ministry of Health & Family Welfare has informed that Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003), prohibits smoking in public places; sale of tobacco products to and by persons below the age of 18 years; and in an area within a radius of one hundred yards of any educational institution.

Non-communicable diseases (NCDs) are the leading cause of death globally. More than 80% of all NCD related deaths in India are attributed to four major diseases – cardiovascular diseases, cancers, chronic respiratory diseases and diabetes and tobacco consumption is the largest preventable risk factor for these NCDs.

As per Report on Tobacco Control in India, 2004, nearly 8-9 lakh deaths per year are attributable to tobacco use.
